## Subsidy on petroleum products

620.18

408.94

2060. SHRI RAMKUMAR VERMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) how much subsidy Government is providing on all the petroleum products, at present;
  - (b) if so, the details thereof, product-wise;
- (c) whether Government proposes to extend or again reduce the subsidy on those products for indefinite period;
  - (d) if so, the details thereof; and

Corporation of India)

Total

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Pricing of petroleum products, except Subsidized Domestic LPG and PDS Kerosene, is deregulated and

Public Sector OMCs take appropriate decision on pricing of these products in line with their international prices and other market conditions. The Government continues to modulate the effective price to consumer for Subsidized Domestic LPG and Retail Selling Price (RSP) of PDS Kerosene.

Based on the refinery gate price for the month of July 2017, the consumers are getting subsidy of ₹ 6.57/Litre on PDS Kerosene, at Mumbai and subsidy of ₹ 86.54/ cylinder under the DBTL Scheme at Delhi.

- (c) to (e) The Government is taking following steps to reduce the subsidy on PDS Kerosene and Subsidized Domestic LPG:-
  - (i) The Government has authorized the Public Sector Oil Marketing Companies (OMCs) to increase the Retail Selling Prices of PDS Kerosene and Public Sector OMCs increased the RSP of PDS Kerosene during the period from July 2016 to February, 2017, by ₹ 3.23 per litre (excluding VAT). Now, Public Sector OMCs has been authorized to increase the RSP of PDS Kerosene by 25 paisa per litre per fortnight (excluding VAT as applicable in different State/Union Territories) from 1st April 2017 to 31st July 2017 or until further orders whichever is earliest.
  - (ii) During the year 2016-17, Government has rationalized the quarterly allocation of PDS Kerosene quota to States. In the year 2016-17 there was an overall reduction of 20% in the PDS Kerosene allocation given to the States.
  - (iii) To rationalize the subsidy burden, the Government has authorized PSU OMCs to increase the effective price of subsidized Domestic LPG by ₹2 per cylinder (excluding state taxes), from 1st July 2016. This has been further rationalized by moderate increase in price of ₹4 per cylinder per month effective June 2017.
  - (iv) Effective 1st Oct 2016, Government has announced the implementation of Direct Benefit Transfer of Kerosene Subsidy Scheme 2016 (DBTK) in 4 identified districts in Jharkhand state, namely Khunti, Chatra, Hazaribagh and Jamtara.
  - (v) Over and above the compulsory reduction in the PDS Kerosene allocations, State Governments were also encouraged to opt for voluntary surrender of their PDS allocation in lieu of incentive (as high as 75% of the total subsidy savings on the cut during the first two years) under the Direct Benefit Transfer for Kerosene (DBTK) Scheme, 2016. In the year 2016-17, 4 State Governments (*i.e.* Karnataka, Haryana, Telangana and Nagaland) and 1 Union Territory (*i.e.* Chandigarh) participated in the incentive scheme of

DBTK and voluntarily surrendered 2.19 lac KL of PDS Kerosene allocation and became entitled for an incentive of ₹ 193 crores.

## LPG coverage to BPL/poor household

2061. SHRI DARSHAN SINGH YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has achieved the target to provide gas connection to every BPL/poor household particularly in those States/UTs where LPG coverage is less than the national coverage;
- (b) if so, the details thereof along with steps taken to increase the LPG coverage and remove the shortfall across the country, State/UT-wise;
- (c) the number of cases of BPL beneficiaries identified who have been reportedly deprived of availing the benefits of the scheme; and
- (d) the number of people who have voluntarily given up the LPG subsidy so far, State/UT-wise, including Uttar Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Under Pradhan Mantri Ujjwala Yojana (PMUY), LPG connections are released in the name of woman member of a BPL category identified under the Socio-Economic caste census (SECC) 2011. LPG connections under PMUY are released across the country. However, priority is given to such States/UTs having LPG coverage less than the national average *i.e.* 61% as on 01.01.2016. After implementation of PMUY Scheme, the national coverage of LPG has increased and is estimated to have crossed 75% as on 01.07.2017 against 61.3% as on 01.01.2016.

As on 27.07.2017, Oil Marketing Companies (OMCs) have released more than 2.60 crore LPG connections under the Scheme. State/UT-wise details of LPG connections released under the Scheme are given in the Statement-I [Refer to the Statement Appended to the Answer to USQ No. 2049 {Part (a) to (c)}].

(d) So far, more than one crore LPG consumers have given up their LPG subsidy under the 'GiveItUp' campaign. State/UT-wise details are given in the Statement-II.

Statement-II

State/UT-wise details of consumers who have given up subsidy as on 30.07.2017

Sl. No.	State/UT	Total
1.	Andaman and Nicobar Islands	2,851
2.	Andhra Pradesh	2,39,495